

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**  
**NOTIFICATION**

No. 403 /UHC/Admin.A/2010

Dated: September 20<sup>th</sup>, 2010.

Smt. Indira Ashish, Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun, is repatriated and posted as District & Sessions Judge, Dehradun, vice Sri Umesh Chandra Dhyani.

**By Order of the Court,**

Sd/-

**(Ravindra Maithani)**  
Registrar General.